

Name of the Corporate Debtor: M/s Blossom Grocery &amp; Foods India Private Limited.

Date of commencement of liquidation:

06.12.2023

List of Stakeholders as on:

31.01.2024

List of secured financial creditors

(Amount in ₹)

Sl. No.	Name of creditor	Details of claim received		Details of claim admitted					Amount covered by guarantee	% share in total amount of claims admitted	Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim rejected	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Whether security interest relinquished? (Yes/No)	Details of Security Interest							
1	Standard Chartered Bank Limited	11-Jan-24	169,492,181.99	169,492,181.99	Secured	169,492,181.99	No	1. The Mortgaged Property No.1, belonging to the Personal Guarantors, located at Gala No. K-51, in the building known as "Onion Market", APMC Masala Market - I, Phase 2, Sector 19, Vashi, Turbhe, Navi Mumbai - 400705 2. The Mortgaged Property No.2, belonging to the Corporate Debtor, located at Industrial Plot, located at E-12/1, Additional Patalganga Area, Village Karade Budruk, Opposite Rasayni Fire Station, Taluka Panvel, Dist- Raigad	169,492,181.99	97.34%	-	-	-	-	-
	<b>Total</b>		<b>169,492,181.99</b>	<b>169,492,181.99</b>		<b>169,492,181.99</b>	-		<b>169,492,181.99</b>	<b>1</b>	-	-	-	-	-